

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
E.P.3 of 2014 in  
Appeal Nos.86 of 2011 & 87 of 2011**

**Dated: 22<sup>nd</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Haldyn Glass Limited & Others ..... Petitioner(s)  
Versus  
Gail India Ltd. and Anr. .... Respondent (s)**

Counsel for the Petitioner(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Ms. Mandakai Ghosh

Counsel for the Respondent(s) : Ms. Dolly Sharma for R-1  
Ms.Sonali Malhotra &  
Ms. Soumi Guha for PNGRB

**Order**

As requested by Learned Counsel for both the parties, post the matter on

**26.08.2014 at 2.30 pm.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/vg